

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1354

ANSWERED ON:02.08.2010

PROGRESS UNDER PMGSY

Adityanath Shri Yogi; Hussain Shri Syed Shahnawaz; Kumar Shri P.; Natrajan Meenakshi; Pandey Saroj; Patel Shri R.K. Singh; Rajaram Shri Wakchaure Bhausahab; Ramasubbu Shri S.

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) the target set by the Government for construction of roads under Pradhan Mantri Gramin Sadak Yojana (PMGSY) during the last three years and current year including in the naxal affected areas and the amount sanctioned/released/utilized thereon alongwith the achievement made in this regard, State-wise and year-wise;
- (b) whether the Government has not achieved the set target and States are demanding additional funds for the projects;
- (c) if so, the details and the criteria for allocation of funds to the States and the funds allocated to them during the last three years and the current year, State-wise and year-wise;
- (d) whether the Government proposes to third party inspection to assess the progress and shortcomings in the PMGSY projects; and
- (e) if so, the details thereof and the steps taken for speedy completion of these projects?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) A statement indicating the targets set by the Government for construction of roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), State-wise, including in the naxal affected areas, in-terms of length, vis-À-vis achievement against these targets and funds released and expenditure incurred during the last three years and current year is given in Annexure-I.
- (b) PMGSY is demand driven programme and funds are made available to States depending upon status of preparedness, the speed of execution of projects in hand and the absorption capacity of the executing agencies.
- (c) Out of cess levied on High Speed Diesel (HSD) received in Central Road Fund (CRF), Rs.0.75 per liter is earmarked for PMGSY. After debt servicing, the balance amount of cess share is allocated among States as per formula given by the Planning Commission for allocation of funds. In addition to share of cess, the funds available for the programme out of Plan Assistance, Assistance from the World Bank and Asian Development Bank and loan from National Bank for Agriculture and Rural Development (NABARD) are also released to the States as per requirement. A statement indicating the allocation made to States during last three years and current year, out of the share of cess, is given at Annexure-II.
- (d) No, Sir.
- (e) In order to speed up the completion of projects under PMGSY, the following measures have been taken by the Ministry of Rural Development:-
  - (i) The State Governments have been advised to deploy adequate number of dedicated Programme Implementation Units (PIUs) to commensurate with their work load.
  - (ii) Central Public Sector Undertakings have been deployed in Bihar, Jharkhand and Tripura.
  - (iii) The Standard Bidding Document (SBD) has been amended to facilitate participation of small and medium as well as large contractors.
  - (iv) The State Governments have been advised for e-tendering of the projects to expedite the process and also to ensure transparency.
  - (v) Implementation of the programme is being monitored through monthly reports, periodical review meeting and field visits of officers.
  - (vi) Training is being imparted to the field personnel for building their capacity in programme implementation.